

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 105
CP No. 29/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Mahendra Kumar Maharia

...Petitioners

Versus

M3R Seamless Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 05.07.2024.

Therefore, the matter is reposted to 07.08.2024.


**(Prabhu Dayal Sewda)
Court Officer**

July 05, 2024